

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/1996/ 1396 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Susmita Phukan Khaund,
District & Sessions Judge,
Dibrugarh.

Dated Guwahati, the 13th March, 2018.

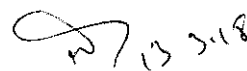
Sub:- **Travelling period, Casual Leave, Restricted Holiday along with headquarter leave permission.**

Ref:- Your letters No. DJD/1462/18, dated 08.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for travelling period on 22.03.2018 and 23.03.2018 and also 26.03.2018 and 27.03.2018 to attend the National Conference on Commercial Disputes, 2018 scheduled to be held on 24.03.2018 and 25.03.2018 at TNSJA Regional Centre, Madurai along with Casual Leave on 28.03.2018, restricted holiday on 29.03.2018 and Head Quarter leave permission from the afternoon of 22.03.2018 till the evening of 30.03.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

